

- (ii) Education, awareness building and community mobilization.
- (iii) Measures to facilitate physical and social rehabilitation of drug and alcohol abuse.
- (iv) Feedback on implementation of the national programme on drug and alcohol demand reduction, and ways to improve their effectiveness.

Sub-categorisation of Scheduled Castes

2850. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether there are any requests from the States for sub-categorisation of Scheduled Castes in their States, particularly from Andhra Pradesh and Telangana;

(b) if so, the details thereof; and

(c) whether sub-categorisation of Scheduled Castes is allowed as per the existing rules based on the requests from the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) Requests have been received only from the States of Andhra Pradesh and Telangana for sub-categorisation of Scheduled Castes.

(c) Sub-categorisation of Scheduled Castes is not permissible under the existing provisions of the Constitution.

National Overseas Scholarship for SC/ST/OBC students

2851. SHRI K. SOMAPRASAD: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details and the number of SC, ST and OBC students who received National Overseas Scholarships during the last three years, year-wise;

(b) the amount sanctioned during that period; and

(c) the details of institutions where these students were admitted?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) The details of the number of Scheduled Caste and Scheduled Tribe students selected for National Overseas Scholarships during the last three years and the amount sanctioned are as under:—

Year	Number of Candidates		Amount Sanctioned (₹ in crore)	
	SC	ST	SC	ST
2014-15	59	21	8.78	0.99
2015-16	50	15	13.45	0.39
2016-17	96	16	14.02	0.39

No scheme of National Overseas Scholarship for OBC students is being implemented

(c) As per the scheme, the selected students have to obtain admission in accredited institutions abroad. Out of the above selected students, 25 SC and 8 ST students have joined the Universities/Institutions mentioned in the Statement.

Statement

Details of Universities/Institutions joined by SC/ST students

Sl. No.	Name of the Institution/University and Country
1.	International School of Management, France
2.	ESLSCA Business School, France
3.	Newcastle University, UK
4.	University of Manchester, UK
5.	Lawrence Technological University, USA
6.	Michigan Technological University, USA
7.	University College Dublin, Ireland
8.	Durham University, UK
9.	University of York, UK
10.	Georg Simon Ohm Management Institute, Germany
11.	Stuttgart University, Germany
12.	Sheffield Hallam University, UK
13.	Cardiff University, UK
14.	Oklahoma State University, USA
15.	Purdue University, USA
16.	Washington State University, USA
17.	Laval University, Canada
18.	Auckland University of Technology, New Zealand

Sl. No.	Name of the Institution/University and Country
19.	Hallym University, South Korea
20.	University of Tokyo, Japan
21.	Otto Von Guericke University, Germany
22.	INSEEC Business School, France
23.	Queensland University, Australia
24.	University of Sheffield, UK
25.	Eotvos Lorand University, Hungary
26.	Royal Holloway, University of London, UK
27.	University of Ulster, UK
28.	Hiroshima University, Japan
29.	Heidelberg University, Germany
30.	International Institute of Social Studies, Netherlands
31.	University of Munich, Germany
32.	University of Leeds, UK

Benefits of twin disabilities

2852. SHRI NEERAJ SHEKHAR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether an employee having a disability of forty-one per cent which consists of twin disabilities of Ortho 28 per cent and ENT 18 per cent is entitled to all the benefits available to a disabled person under the Right of Persons with Disabilities Act, 2016;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether Government has received any representations from Punjab or any other States seeking clarifications in this regard and if so, the details thereof and the clarifications given thereon, representation-wise; and

(d) whether Government has referred this issue to some other Ministry for clarifications and if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) The Schedule of the Rights of Persons with Disabilities Act, 2016 (RPwD Act, 2016) contains the list of specified disabilities which *inter alia* includes locomotor disability, hearing impairment, visual